GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2532 ANSWERED ON:12.03.2010 USE OF CAPTIVE COAL MINES FOR THERMAL POWER PLANTS Badal Harsimrat Kaur

Will the Minister of POWER be pleased to state:

(a) whether the guidelines regarding the usage of captive coal mines for the setting up of thermal power plants outside the States, where captive coal mines are located, have been relaxed;

(b) if so, the details thereof;

(c) whether the Government proposes to relax the guidelines for the usage of coal mines for thermal plants set up in the States which are far at distance from the coal mines;and

(d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (d): As informed by the Ministry of Coal, coal blocks can be allocated for thermal power plants to be set up both within the State where the coal block is located, as well as in any other State. Therefore, the question of any relaxation does not arise.